

Incentives for ASHAs

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The Ministry of Health & Family Welfare, Govt. of India has provisioned additional incentive of Rs. 1000 per month under the “India COVID 19 Emergency Response and Health Systems Preparedness Package” to ASHAs for undertaking COVID 19 related activities for the period of their engagement in this work. Further the benefit under “Pradhan Mantri Garib Kalyan Package : Insurance Scheme for Health Workers Fighting COVID 19”, has been launched to provide an insurance cover of Rs. 50 lakh to public health providers including ASHAs, who may be at risk of being impacted by COVID 19.

Public Health and Hospitals is a State subject, as such responsibility for timely payment of incentive to ASHAs lies with the respective States/UTs. However The Ministry of Health and Family Welfare, Government of India, requests the States/UTs time and again, to ensure that incentives are paid to ASHAs without any delay.

A statement showing, State/UT-wise, numbers ASHAs died during COVID 19 activities as reported by the States/UTs under “Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers Fighting COVID 19”, is given at Annexure-I.

A statement showing details of claim filed and processed for ASHA workers under “Pradhan Mantri Garib Kalyan Package : Insurance Scheme for Health workers fighting COVID 19” is given at Annexure-II.

ANNEXURE-I

A statement showing, State/UT-wise, numbers ASHAs died during COVID 19 activities as reported by the States/UTs (till 17-09-2020) under “Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers Fighting COVID 19		
State/UT wise list		
S. No.	State/UT	ASHA
1	Andaman & Nicobar	0
2	Andhra Pradesh	1
3	Arunachal Pradesh	0
4	Assam	0
5	Bihar	4
6	Chandigarh	0
7	Chhattisgarh	1
8	Delhi	0
9	Gujarat	1
10	Haryana	0
11	Himachal Pradesh	1
12	Jammu & Kashmir	0
13	Jharkhand	2

14	Karnataka	2
15	Kerala	0
16	Madhya Pradesh	0
17	Maharashtra	1
18	Mizoram	0
19	Odisha	0
20	Punjab	1
21	Puducherry	0
22	Rajasthan	0
23	Tamil Nadu	0
24	Telangana	3
25	Uttar Pradesh	0
26	West Bengal	1
	Total	18

Annexure-II

A statement showing details of claim filed and processed of ASHA workers under “Pradhan Mantri Garib Kalyan Package : Insurance Scheme for Health workers fighting COVID 19” .

Number of claims filed by the States to New India Assurance Company Ltd. (NIA)	Number of claimed processed by NIA
12	6 #

Note : # out of six (6), one (1) claim has been disbursed and five (5) claims have been found ineligible for payment by NIA. The remaining claims are under examination by the insurance company.

The Minister of State (Health and Family Welfare), Sh Ashwini Kumar Choubey stated this in a written reply in the Lok Sabha here today.

MV/SJ

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